

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION No. 342#
ANSWERED ON 06.02.2025

FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA

342# Smt. MAHUA MAJI:

Dr. BHIM SINGH:

Will the MINISTER OF CULTURE be pleased to state:

- (a) whether Government has prepared a detailed action plan under the Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant) for performing arts activities such as drama groups, theatre groups, music troupes and children's theatre, if so, the details thereof;
- (b) the criteria under which the assistance is provided to gurus and shishyas under this scheme, the details thereof;
- (c) whether this scheme has encouraged emerging artists in the field of traditional art forms and performing arts, if so, the details thereof; and
- (d) the State-wise details of number of gurus and shishyas provided financial assistance under this scheme so far?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) Ministry of Culture implements a Central Sector scheme by the name of 'Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant)'. Under this scheme, financial assistance is provided to eligible cultural organizations engaged in performing arts activities like music, dance, theatre, folk art, etc. for imparting training to artists/shishyas by their respective Guru on regular basis in line with Guru-Shishya Parampara across the country. The details of scheme are given at **Annexure – I**.

(b) As per the scheme guidelines of Guru-Shishya Parampara (Repertory Grant), the organizations seeking grants are required to submit their applications/proposals every year, for its renewal as well

as fresh selection. The applications / proposals, complete in all respect are reviewed by the Expert Committee constituted by the Ministry for the purpose. The Expert Committee gives its recommendations taking the provisions of scheme guidelines, cultural performances / activities / resources of the organizations, justification for financial support, interaction with the Guru/representative of the organization, etc. into consideration.

(c) The Guru-Shishya Parampara (Repertory Grant) has been encouraging artists in the field of dance, music and theatre by providing financial assistance to shishyas of age 3 years and above. Further, every year, along with Renewal category, applications are also invited from new organizations under 'Fresh category' to encourage emerging artists in the field of performing arts including traditional art forms.

(d) The state-wise details of number of Gurus and Shishyas provided with financial assistance under Guru-Shishya Parampara (Repertory Grant) scheme during last three years is given at **Annexure - II.**

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 342 answered on 06.02.2025

Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant)

Scheme: Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant) is a Central Sector Scheme of Ministry of Culture. This scheme is a sub-scheme of an Umbrella scheme 'Kala Sanskriti Vikas Yojana (KSVY).

Objective: The objective of this scheme is to provide financial assistance to cultural organizations working in the field of performing arts activities like dramatic / theatre groups, music ensembles, children theatre, Dance groups etc. for imparting training to shishyas by their respective Guru on regular basis in line with ancient Guru–Shishya Parampara.

As per the scheme, financial assistance is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance.

Quantum of Assistance: Assistance for **each Guru/Director is @ Rs.15,000/- (Rupees fifteen thousand only)** per month whereas in respect of each Shishya/Artist the same is as under:-

Sl. No.	Categories of shishya/ artist	Age Group	Amount of assistance/ honorarium per month
1.	(a) Adult shishya/artist	(18 years age and above)	Rs.10,000/- (Rupees Ten thousand only)
2.	(b) 'A' category child shishya/ artist	(12-<18 years age)	Rs.7,500/- (Rupees seven thousand five hundred only)
3.	(c) 'B' category child shishya/ artist	(6-<12 years age)	Rs.3,500/- (Rupees three thousand and five hundred only)
4.	(d) 'C' category child shishya/ artist	(3-<6 years age)	Rs.2,000/- (Rupees two thousand only)

Annexure referred to in reply of part (d) of the Rajya Sabha Unstarred Question No. 342 answered on 06.02.2025

Sl. No.	State/UT	Financial Year					
		2021-2022		2022-2023		2023-2024	
		Number of Guru	Number of Shishya	Number of Guru	Number of Shishya	Number of Guru	Number of Shishya
1.	Andhra Pradesh	13	30	19	38	20	51
2.	Arunachal Pradesh	-	-	-	-	1	2
3.	Assam	35	256	37	256	44	272
4.	Bihar	76	488	94	516	116	582
5.	Chandigarh	5	62	7	65	11	74
6.	Chhattisgarh	3	19	3	19	4	16
7.	Delhi	95	830	105	791	125	798
8.	Gujarat	8	52	12	42	13	46
9.	Haryana	15	90	18	93	20	97
10.	Himachal Pradesh	4	52	4	52	6	57
11.	Jammu & Kashmir	25	134	29	143	44	177
12.	Jharkhand	10	69	15	78	14	80
13.	Karnataka	133	801	152	822	214	954
14.	Kerala	22	187	23	189	27	176
15.	Madhya Pradesh	61	590	96	658	110	662
16.	Maharashtra	49	414	82	465	96	509
17.	Manipur	149	980	172	1017	202	1009
18.	Mizoram	1	8	2	10	2	5
19.	Nagaland	4	12	3	10	6	17
20.	Odisha	66	353	103	415	119	477
21.	Pondicherry	3	43	4	45	3	21
22.	Punjab	8	59	8	60	9	64
23.	Rajasthan	15	103	22	115	26	117
24.	Sikkim	1	2	1	2	1	3
25.	Tamil Nadu	16	91	12	82	13	84
26.	Telangana	18	147	16	120	20	123
27.	Tripura	3	26	6	31	9	36
28.	Uttarakhand	13	80	17	87	18	91
29.	Uttar Pradesh	66	419	82	436	95	448
30.	West Bengal	231	1781	348	1991	331	1730